NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 189/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES:

Messers Alumilite Architecturals Pvt.Ltd.

V/s.

Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

P.N.DIXIT DGM LEGY

Gammon India

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ORDER

CP No.189/ I&BP/NCLT/MB/MAH/2017

None present on Petitioner side. The Corporate Debtor side is present stating that the Notice has been received by him.

For the Petitioner side is absent, list this matter with a direction to the Petitioner to appear on the next date of appearing failing which the Petition will be dismissed for default.

List this matter for hearing on 24.7.2017.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-SV PRAKASH

B.S.V. PRAKASH KUMAR

Member (Judicial)